	1		
	2	1	SIN
TOTAL	Employee Provident Fund - Regional Office, State 2 Chennal South govern	Employee State Insurance Corporation - Regional Office, Chennal	Denils of Claim sair.  Department
	nment	State government	Gove unneut
	12-10-2021 1,51,121	23-09-2021	Date of Claim Receive  Date of Amount Receipt Claimed
1,59,359	1,51,121	8,238	n Received Amount Claimed
	ŗ	•	Amount of claim admitted
•	EPF dues	ESI dues	Destalls of Amount Nature of covered in Claim security interest
	. 0	0	Destalls of Claim admit Amount Amount of covered by covered by security guarantee
	O No	O No	Claim admitted %.of Amount Whether woting Contractive parry? CCC, guarantee parry? applica
			mitted  unt Whether d by related nice party?
	N.I.	N.	young young share in CoC, if applicable
•	0	0	Amount of Contigent Claim
•	0	0	any A mutual I hees that nay be set-
	0	0	mount of laim not admitted
1,59,359	1,51,121	8,238	Amount of claim under yerificatio
			Remarks, if a

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021 LIST OF CREDITORS
Summary as on 27-10-2021

List of operational creditors (Government dues)
(Annexure-7) (NIL)

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED
CIN: L15421TN1987PLC014454

Date of commencement of CIRP: 29th July 2021